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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/855 /2005 - CU[BR]

Date 10/09/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S DATA ENTERPRISES

F-246, FLATTED FACTORIES COMPLEX, OKHLA
INDUSTRIAL AREA, NEW DELHI - 110020.

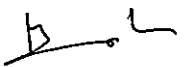
M/S DATA ENTERPRISES

Appellant

THE COMMISSIONER OF CUSTOMS, NEW DELHI

Vs
Respondent

On directed to transmit herewith a certified copy of Final order No. C/335 2008 CU[BR] dated 04.09.2008
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

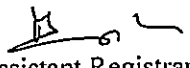
1. Respondent

THE COMMISSIONER OF CUSTOMS,

NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI

2. Adv. / Consult

3. S.D.R.
4. J.C.D.R.
5. Bar association, CESTAT, New Delhi
6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017
7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
8. Excise & Customs cases, B-37, Sector -I, NOIDA - 201301 Gautam Budh Nagar, (U.P.)
9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.
10. Nidheshak publications, I.P.Estate, new Delhi
11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026
12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017
13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070
14. Easy Service Tax Online Dot Com Pvt. Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15
15. Office Copy
16. Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. I**

Customs Appeal No. 855 /2008

[Arising out of Order-in-Appeal No. 271/AGUD-I/2005 dated 7.7.2005
passed by Commissioner of Customs (Appeals) New Delhi]

For approval and signature:

Hon'ble Mr. Justice S.N. Jha, President

Hon'ble Mr. M. Veeraiyan, Member (Technical)

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- | | | |
|--|---|-----|
| 1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? | } | |
| 2. Whether it should be released under Rule 27 :
of the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not? | } | NO |
| 3. Whether Their Lordships wish to see the fair :
copy of the Order? | } | |
| 4. Whether Order is to be circulated to the :
Departmental authorities? | | Yes |
-

M/s. Data Enterprises

Appellant

Vs.

Commissioner of Customs
New Delhi

Respondent

Appearance: None for the Appellant

Mr. A.K. Madan, SDR for the Respondent

CORAM:

Hon'ble Mr. Justice S.N. Jha, President

Hon'ble Mr. M. Veeraiyan, Member (Technical)

Date of Hearing : 4.9.2008

Final ORDER NO. C/ 335/08

Per Justice S.N. Jha (for the Bench):

Despite notice, none appeared for the appellant. It appears from the file that though notice of hearing was issued to the appellants twice, there is no response. Prima facie, it appears that the appellant has no interest in pursuing this matter. Therefore, we dismiss it for default.

(Dictated & pronounced in the open Court)

(Justice S.N. Jha)
President

(M. Veeraiyan ,
Member(Technical)

SS